

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

(IB) – 185(PB)/2017

IN THE MATTER OF:

M/s. Inder Preet Singh

.....PETITIONER

Vs.

M/s Mariners Buildcon India Limited

.....RESPONDENT

SECTION:

Under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :- Mr. Divesh Goyal, Company Secretary

For the Respondent :-

ORDER

Order Reserved

Sd/-  
R. VARADHARAJAN  
MEMBER (JUDICIAL)

Sd/-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)